

**GOVERNMENT OF INDIA
FINANCE
LOK SABHA**

UNSTARRED QUESTION NO:698

ANSWERED ON:04.03.2005

DUTY EVASION ON IMPORT OF FOREIGN CARS

Ajaya Kumar Shri S.;Sujatha Smt. C.S.

Will the Minister of FINANCE be pleased to state:

- (a) whether cases were reported on tax evasion by individuals while importing foreign made cars into the country;
- (b) if so, the details of the cases registered in this regard for the last three years;
- (c) whether any such cases were reported from Kerala;
- (d) if so, the details thereof; and
- (e) the action taken by the concerned authorities to recover the tax dues from these persons ?

Answer

MINISTER OF STATE IN THE MINISTRY OF FINANCE (SHRI. S. S. PALANIMANICKAM)

- (a) Yes, Sir.
- (b) 71 cases involving tax evasion of Rs. 9,05,27,286.00 on importation of foreign cars have been registered during last three years.
- (c) Yes, Sir.
- (d) 20 cases of fraudulent importation of foreign cars involving tax evasion of Rs. 4,21,24,482.00 have been reported from Kerala.
- (e) The tax dues have been realized in 14 cases. However, dues are yet to be recovered in 6 cases.